

OFFICE OF THE DISTRICT & SESSIONS JUDGE(WEST) : THC : DELHI

No. 21464- 21474/Bail Power/Gaz./DJ West/2019

Dated, Delhi the 18/7/19

To

All the Additional Sessions Judges
West District, Tis Hazari Courts
Delhi.

Reg :- Bail Orders.

Sir/Madam,

With reference to the above, it has been observed that Bail Orders are not being received timely in the Bail Section after disposal of the Bail application in the Sessions Courts of West District, Tis Hazari Courts, Delhi.

In view of the above, you are directed to send the Bail Orders in the Bail Section of West District by 2:00 P.M.

(DEEPMESH SHARMA)
DISTRICT & SESSIONS JUDGE (WEST)

No. 21475- 21480/Bail Power/Gaz./DJ West/2019

Dated, Delhi the 18/7/19

Copy forwarded for information and necessary action to :-

1. The Ld. District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
2. The Branch Incharge, Bail & Filing Section, West District, Tis Hazari Courts, Delhi.
3. The Reader/Ahlmad to the District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
4. The PS to the District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
5. For uploading on LAYERS.
6. For uploading on centralized website through LAYERS.

DISTRICT & SESSIONS JUDGE (WEST)